GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF FISHERIES

RAJYA SABHA

UNSTARRED QUESTION No. 1179 TO BE ANSWERED ON 10th DECEMBER, 2025

Delay in Andhra Pradesh integrated aqua park

1179 Shri Masthan Rao Yadav Beedha:

Will the Minister of *Fisheries*, *Animal Husbandry and Dairying* be pleased to state:

- (a) whether any timelines have been fixed for commencement and completion of the Integrated Aqua Park approved for Andhra Pradesh at Parisavaripalem, Dindi Village, Bapatla district;
- (b) the reasons for delay in grounding the project even after approval in 2022-23; and
- (c) whether revised timelines or additional central assistance has been proposed to expedite the projects?

ANSWER

MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

- (a): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry & Dairying, Government of India under Pradhan Mantri Matsya Sampada Yojana (PMMSY) has approved for establishment of Aqua Park for the Government of Andhra Pradesh at a cost of Rs.88.08 crore, with a central share of Rs.52.85 crore during 2022-23, for completion within two years (30th March, 2025).
- (b) and (c): The Government of Andhra Pradesh has reported that there were concerns in acquisition of land for the establishment of the Aqua Park and the land has later been allocated in August 2024. Timely contribution of the matching state share by the State Government was also one of the reasons for the delay in grounding the project. The Government of Andhra Pradesh has informed that the project work has been awarded to the L1 bidder on 5th August, 2025, with the condition of work completion within one year (5th August, 2026). The proposal for enhancing the project cost of aqua park was received from the Government of Andhra Pradesh during 2024-25. However, the same was not considered as it was not in accordance with PMMSY's guidelines.
